

High Court of Jammu and Kashmir at Jammu.

Order

No: 92

Dated: 23/4/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	Detailed Heads						
		002-T.E	008-Electricity charges	054-Furniture & Furnishings	009-R.R.T	014-POL	641-Pensionary charges	023-Maintt. & Repairs
1	Pr. D&S Judge, Kathua	----	----	0.30	----	----	----	---
2	Pr. D&S Judge, Bhandarwah	----	----	0.25	---	---	---	---
3	Pr. D&S Judge, Bandipora.	0.50	---	---	---	---	---	---
4	Pr. D&S Judge, Kulgam	----	----	0.50	---	---	---	---
5.	Addl. D&S Judge, Anantnag	----	----	0.50	---	---	---	---
6.	Addl. D&S Judge, Rajouri.	---	---	0.50	---	---	---	---
7.	C.J.M. Anantnag.	---	---	---	0.13	---	---	0.08
8.	Sub Judge, Uri.	---	---	0.50	---	---	---	---
9	Spl. Mob. Mag. Jammu	---	---	0.50	---	---	---	---
10.	Spl. Mob. Mag. Udhampur	---	----	0.50	---	----	----	---
11.	Munsiff, Chadoora	---	---	0.50	---	---	---	---
12	Munsiff, Kangan.	---	---	0.50	---	---	---	---
13	Munsiff, Zanaskar.	---	---	0.30	---	---	---	---
14.	Munsiff, Shangus	0.40	0.10	0.50	0.26	---	---	---
15	Munsiff, Aishmuqam.	---	---	0.30	---	---	---	---
16	Munsiff, Bishnah.	0.20	---	---	---	---	---	---
17	Addl. Mob. Mag. Awantipura.	----	----	----	1.14	---	---	---
18	Addl. Mob. Mag. Beerwah	0.20	0.50	0.50	---	0.20	0.40	---
19	Addl. Mob. Mag. Kralpora.	---	---	0.50	---	---	---	---
20.	Addl. Mob. Mag. Kulgam.	---	---	0.50	---	---	---	---

By Order.

Spandana
Deputy Registrar (Accts) 23/4

No: 2334-70/A.C Dated: 23/4/2018

Copy to the:-

- 1-4 Pr. D&S Judge Kathua/Bhandarwah/Bandipora/Kulgam.
- 5-6 Addl. D&S Judge, Anantnag/Rajouri.
7. C.J.M. Anantnag.
8. Sub Judge, Uri.
- 9-10 Spl. Mob. Mag. Jammu/ Udhampur.
- 11-16 Munsiff, Chadoora/Kangan/Zanaskar/Shangus/Aishmuqam/Bishnah.
- 17-20. Addl. Mobile Magistrate, Awantipura/Beerwah/Kralpora/Kulgam.
21. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu..
- 22- 38 Treasury Officer, Kathua/Bhandarwah/Bandipora/Kulgam/Anantnag/Rajouri/Uri/ Udhampur/Chadoora/Kangan/Zanaskar/Shangus/Aishmuqam/Bishnah/Awantipura/ Beerwah/Kralpora/.
-for information and necessary action.
39. Order Book.

Spandana
Deputy Registrar (Accts) 23/4

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